

ITEM NO.1

COURT NO.8

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.11295/2011

(Arising out of impugned final judgment and order dated 31-01-2011 in WPC No.36487/2009 passed by the High Court Of Kerala At Ernakulam)

SRI MARTHANDA VARMA (D) THR. LR. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF KERALA &amp; ORS.

Respondent(s)

IA NOS.1 & 2/2011 - FOR IMPLEADMENT, IA NO.3/2011 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA NO.4/2011 - APPLICATION FOR IMPLEADMENT, IA NO.5/2011 - INTERVENTION APPLICATION, IA NO.6/2011 - INTERVENTION APPLICATION, IA NO.8/2011-APPLICATION FOR IMPLEADMENT, IA NO.12/2012 - FOR PERMISSION TO FILE ADDITIONAL AFFIDAVIT, IA NO.13/2012 - FOR DIRECTION, IA NO.15/2012 - FOR DIRECTION, IA NO.16/2012- FOR DIRECTION, IA NO.17/2012- FOR RECEPTION OF ADDITIONAL AFFIDAVIT, IA NO.18/2013- FOR IMPLEADMENT, IA NO.19/2013- RECALLING THE COURT'S ORDER DATED 21.11.2011, IA NO. 21/2014 - FOR IMPLEADMENT, IA NO.22/2014- JOINT APPLICATION FOR INTERVENTION WITH DIRECTION, IA NO.23/2014- FOR EXEMPTION FROM FILING O.T., IA NO.25/2014- FOR IMPLEADMENT, IA NO.26/2014- EXEMPTION FROM FILING O.T., IA NO.27/2014- FOR DIRECTION AND PERMISSION TO CARRY OUT INSPECTION OF THE RECORD MAINTAINED IN SREE PADMANABHASWAMY TEMPLE, IA NO.28/2014- FOR IMPLEADMENT, IA NO.30/2014- FOR IMPLEADMENT, IA NO.31/2015-APPLICATION FOR IMPLEADMENT, IA NO.32/2015- FOR INTERVENTION, IA NO.33/2015- FOR DIRECTIONS, IA NO.34/2015 - FOR RECEPTION OF THE ACCOMPANYING TABULATED STATEMENTS WITH AFFIDAVIT, IA NO.35/2015 - FOR APPROPRIATE ORDERS FILED BY MR. GAUTAM NARAYAN, ADV., IA NO.36/2015- FOR DIRECTIONS, IA NO.38/2016- FOR INTERVENTION, IA NO.39/2017, FOR INTERVENTION, IA NO.40/2017- FOR DIRECTIONS, IA NO. 17/2012 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA (Diary) NO.74063/2014 - FOR DIRECTION FILED BY MR. RANBIR YADAV, ADV., IA NO.145673/2018- CLARIFICATION/DIRECTION, IA NO.89444/2018- INTERVENTION APPLICATION, and, IA NO.82238/2017-INTERVENTION APPLICATION)

WITH

SLP(C) No.12361/2011 (XI-A)  
(IA NO.1/2012 - FOR DIRECTION)

W.P.(C) No. 518/2011 (PIL-W)

CONMT.PET.(C) No.493/2019 in SLP(C) No.12361/2011 (XI-A)  
(FOR ADMISSION; and, IA No.75816/2018-EXEMPTION FROM FILING O.T.)

Date : 10.04.2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MS. JUSTICE INDU MALHOTRA

Counsel for the Parties:

Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Kuriakose Varghese, Adv.  
Mr. V. Shyamohan, AOR  
Mr. Gaurav Ray, Adv.  
Mr. Udai Rathore, Adv.  
Mr. Surya Prakash, Adv.

Mr. Arvind P. Datar, Sr. Adv.  
Mr. Pratap Venugopal, Adv.  
Ms. Surekha Raman, Adv.  
Ms. Viddushi, Adv.  
Mr. Akhil Abraham Roy, Adv.  
Mr. Sahil Singh, Adv.  
M/s. K.L. John & Co., AOR

Mr. J. Sai Deepak, Adv.  
Mr. Suvidutt M.S., AOR  
Mr. Avinash K. Sharma, Adv.  
Ms. Shaktiki Sharma, Adv.  
Ms. Smita Pandey, Adv.  
Mr. Yogesh Kumar, Adv.

Mr. G. Prakash, AOR  
Mr. Jishnu M.L., Adv.  
Ms. Priyanka Prakash, Adv.  
Ms. Beena Prakash, Adv.

Mr. P.B. Suresh, AOR  
Mr. Karthik Jayashankar, Adv.  
Mr. Vikrant Yadav, Adv.

Ms. Aishwarya Bhati, Sr. Adv.  
Mr. Rajat Nair, Adv.  
Mr. B.K. Satija, Adv.  
Mr. Raj Bahadur, AOR

Mr. P.N. Ravindran, Sr. Adv.  
Mr. V. K. Sidharthan, AOR  
Mr. Karri Venkata Reddy, Adv.

Ms. Anil Katiyar, AOR

Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Ms. Shruti Jose, Adv.

Mr. N.P. Rakeesh Panicker, Adv.  
Mr. Ranbir Singh Yadav, Adv.  
Mr. Nishad L.S., Adv.  
Ms. Anzu K. Varkey, Adv.  
Ms. Manju Jetley, AOR

Mr. M.K.S. Menon, Adv.  
Mr. Shashank Menon, Adv.  
Mr. Vishnu Sharma, Adv.  
Mr. K. R. Sasiprabhu, AOR

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K. Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Reegan S. Bel, Adv.

Ms. Usha Nandini V., AOR  
Mr. Biju P. Raman, Adv.  
M.S. Vishnu Sankar, Adv.

Mr. Ravi Prakash Mehrotra, AOR  
Ms. Deepti R. Mehrotra, Adv.  
Mr. Ankit Agarwal, Adv.

Mr. Venkita Subramoniam T.R, AOR  
Mr. Rahat Bansal, Adv.  
Mr. Varun Mudgal, Adv.

Mr. Rajesh Kumar, Adv.  
Ms. S. Geetha, Adv.  
Ms. Smitha Rani, Adv.

Mr. Abid Ali Beeran P., AOR  
Mr. Sarath S. Janaradnan, Adv.

Mr. R. Sathish, AOR  
Mr. Mohan Das K.K., Adv.

Mr.B. Rajesh, Adv.  
Dr. M. Velayudhan Nair, Party-in-Person

Mr. Anupam Lal Das, AOR

Mr. Balaji Srinivasan, AOR

Mr. Sumit Attri, AOR

Mr. Ranjan Kumar, AOR  
Mr. M. P. Devanath, AOR  
Mr. K. Rajeev, AOR  
Mr. Gautam Narayan, AOR  
Mr. M. P. Vinod, AOR  
Ms. Liz Mathew, AOR  
Mr. Ramesh Babu M. R., AOR

UPON hearing the counsel the Court made the following  
O R D E R

We have heard all the learned counsel.

Arguments concluded.

Judgment reserved.

All the learned counsel are at liberty to file their  
revised/final submissions by 22.04.2019.

(MUKESH NASA)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER